

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No.L-7/1(1)/2009

Dated the 23rd February, 2009

PUBLIC NOTICE

Subject: Draft Regulations on Unscheduled Interchange charges.

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations on Unscheduled Interchange charges and related matters. The draft regulations as also the explanatory note are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 16.3.2009.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Alok Kumar)
Secretary